

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

STARRED QUESTION NO:67  
ANSWERED ON:26.07.2001  
SALE OF USEABLE ITEMS AS SCRAPS  
GADDAM GANGA REDDY;KINJARAPU YERRANNAIDU

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether the scrap mafia in many places manage to force railway officials to sell useable items at scrap rates;
- (b) whether the Government have conducted any investigation in this regard;
- (c) if so, the outcome thereof and the action taken by the Government against the guilty officials; and
- (d) the steps taken by the government to prevent connivance between the mafia and officials?

**Answer**

MINISTER OF RAILWAYS ( SHRI NITISH KUMAR )

(a) to (d): A Statement is laid on the Table of the Sabha.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF STARRED QUESTION NO. 67 BY SHRI G.GANGA REDDY AND SHRI K.YERRANNAIDU TO BE ANSWERED IN LOK SABHA ON 26-07-2001 REGARDING SALE OF USEABLE ITEMS / SCRAPS.

(a) No, Sir.

(b) Several vigilance checks have been conducted. Case of sale of useable item at scrap rate by railways by force of mafia has not come to light.

(c) Does not arise.

(d) Rigorous vigilance checks have been conducted and monitored.